

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.42/ 2017	-	For compli-ance	241/ 242	Amit Jnagal Vs Rare Mile Technologies Pvt. Ltd., & 2 Others Vs. Raremile Technologies Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Karan Joseph 98452 11270	Petitioner	
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ORDER

Counsel for Petitioner is present. He has filed a Memo seeking permission of the Tribunal for withdrawal of the petition. Memo is recorded permission is granted ~~with~~ ² ~~liberty~~ ³ to the petitioner to withdraw the main petition and with a liberty to file fresh petition.

The petition is therefore dismissed as withdrawn with a liberty to the Petitioner to file fresh petition if need arises.


Member (T)


Member (J)